

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-76/2021/ 655 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. Chaturvedy,
District & Sessions Judge,
Chirang, Kajalgaon.

Dated, Guwahati the th30 January, 2025.

Sub: **Casual leave.**

Ref:- Your letter No.DJCH.I-5/2025/179 dtd. 24.01.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 01.02.2025, 04.02.2025 and 05.02.2025, along with station leave permission, with the official vehicle, at own cost, from the morning of 31.01.2025 till the morning of 06.02.2025.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-76/2021/ 656 /A, dated , 30-01-2025

Copy to:-

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)